

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
BHATTACHARYYA BOTTLING PLANT PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Bhattacharyya Bottling Plant Private Limited
2.	Date of incorporation of corporate debtor	09 th August, 1988
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15520WB1988PTC044954
5.	Address of the registered office and principal office (if any) of corporate debtor	Wellesley House, 7 Red Cross Place, 3rd Floor Kolkata 700001, WB
6.	Insolvency commencement date in respect of corporate debtor	20 th December, 2019
7.	Estimated date of closure of insolvency resolution process	16 th June, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Beena Jajodia Regn. No: IBBI/IPA-001/IP-P00630/2017-2018/11084
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 862, Jessore Road, Block A, Ground Floor, Kolkata-700055, W.B Email id: bjajodia73@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 14, S. P. Mukherjee Road, 3rd Floor, Kolkata-700 025, W.B Email id: ipbjajodia@gmail.com
11.	Last date for submission of claims	03 rd January, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Bhattacharyya Bottling Plant Private Limited** on 20th December, 2019.

The creditors of Bhattacharyya Bottling Plant Private Limited are hereby called upon to submit their claims with proof on or before 03rd January, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [Nil] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21st December, 2019

Place: Kolkata



Beena Jajodia

BEENA JAJODIA

Interim Resolution Professional

Reg. No. IBBI/IPA-001/IP-P00630/2017-2018/11084